

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.431
CP(CAA)63/ND/2022

IN THE MATTER OF:

Jasch Industries Limited	...	Applicant
And		
Jasch Gauging technologies limited	...	Respondent

Order under Section 230-232

Order delivered on 19.04.2023

Coram:

Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)

DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Mr. Yashoj Guglani, Adv., Mr. Manish Gupta, Adv. & Mr. Marender Thakur, CS
For the Respondent	:	

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 09.05.2023.

Sd/-
(Court Officer)